## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/235/2017

NAME OF THE PETITIONER(S)

: BABY MATHEW

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

NONIM COMAM.X

P. NEELAKANTAN

COUNSEL FOR PETITIONER RESPONDENTS

Dr. K. S. Ravichandron, pcs & S. Manjula Devi, Adr For resp x10, CBE

**ORDER** 

Counsels for both the parties are present and prayed for time for submission of final arguments. At request, time is enlarged. Put up on 24.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk